

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Acquisition proceedings undertaken by the Delhi Administration under the Land Acquisition Act, 1894 in respect of land earmarked for a Higher Secondary School in Jaidev Park, Rohtak Road, New Delhi, are in progress as the ownership is not vested in the D.D.A. The proposal for opening the School is under consideration of Delhi Administration, and a decision in this regard is likely to be taken by the end of April, 1974.

Provision of Booth and Telephone Facilities at Trinagar DTC Bus Stop

2411. **SHRI T. H. GAVIT:** Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 4467 on the 27th August, 1973 regarding provision of Booth and Telephone facilities at Trinagar DTC Bus Stop and state whether the telephone has since been installed at the booth?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): A Time-Keeper Booth has since been provided at Tri Nagar Bus Stand and the question of providing a telephone connection in this Booth is being actively pursued with the Telephone Authorities.

Aid to States for University, Technical, Medical, Secondary and Elementary Education

2412. **SHRI P. R. SHENOY:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) total aid given by the Central Government to the States for University, education in arts, commerce and science during the years, 1972-73 and 1973-74 under U.G.C. and other schemes, State-wise;

(b) total aid given by the Central Government to the States for technical and medical education for the years 1972-73 and 1973-74, State-wise; and

(c) total aid given by the Central Government to the States for secondary and elementary education during these periods, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Losses suffered by C.E.T.C.

2413. **SHRI MOHINDER SINGH GILL:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the total amount of losses suffered by the Central Road Transport Corporation during the years 1972-73 and 1973-74; and

(b) the proposals before the Government to improve the condition of this Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) The Central Road Transport Corporation suffered a loss of Rs. 38.14 lakhs during the year 1972-73. Its accounts for 1973-74 have not yet been finalised.

(b) The Parliamentary Committee on Public Undertakings, in its sixty-second Report recommended the